

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.593/95

Monday, this the 1st day of May, 1995.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

....

MN Ramachandran Pillai,
Senior Technical Supervisor,
Telephone Exchange,
Kothamangalam.

....Applicant

By Advocate Shri MR Rajendran Nair.

vs.

1. The Chief General Manager, Telecommunication,
Kerala Circle, Trivandrum.
2. Union of India represented by Secretary,
Ministry of Communications, New Delhi.

....Respondents

By Shri TR Ramachandran Nair, Addl Central Govt Standing Counsel.

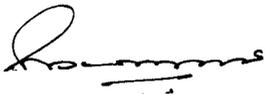
O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant prays for preponement of his promotion. We find that he has made A3 representation and that it is pending consideration before 1st respondent. Without expressing any opinion on merits, we direct 1st respondent to pass a speaking order on A3 within three months from today and communicate the same to the applicant.

2. Application is disposed of as aforesaid. No costs.

Dated the 1st May, 1995.



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

List of Annexures

Annexure-A3:- True copy of the representation dated
15.2.1995 submitted by applicant to
the 1st respondent.